CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.060/00710/2017

Chandigarh, this the 19th day of January, 2018

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CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) HON'BLE MS. P. GOPINATH, MEMBER (A)

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Lakshveer Gupta S/o Sh. B.K. Gupta, aged 45 years, presently working as Junior Engineer (Electrical), O/o SDO (Electricity), Operation Sub Division No.8, Manimajra, Union Territory, Chandigarh, R/o House No.355, Sector 16, Panchkula (Group-B).

....APPLICANT

(Present: Ms. Rohit Seth, Advocate)

VERSUS

- 1. Union Territory, Chandigarh through Advisor to the Administrator, Sector 9, U.T. Chandigarh.
- Secretary, Engineering Department, Union Territory, Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh.
- Chief Engineer, Engineering Department, Union Territory, Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh.

....RESPONDENTS

(Present: Mr. K.K. Thakur, counsel for respondent no.1. Mr. Rajesh Punj, counsel for respondents no.2 & 3).

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicant intends to withdraw the present Original Application (OA), as having become infructuous.

Therefore, the instant OA is hereby dismissed as withdrawn as such, as prayed for.

(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 19.01.2018.

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